

THE REPEALING AND AMENDING ACT, 1988

No. 19 OF 1988

[31st March, 1988.]

An Act to repeal certain enactments and to amend certain other enactments.

BE it enacted by Parliament in the Thirty-ninth Year of the Republic of India as follows:—

Short
title.

1. This Act may be called the Repealing and Amending Act, 1988.

Repeal
of certain
enact-
ments.

2. The enactments specified in the First Schedule are hereby repealed to the extent mentioned in the fourth column thereof.

Amend-
ment of
certain
enact-
ments.

3. The enactments specified in the Second Schedule are hereby amended to the extent and in the manner mentioned in the fourth column thereof.

Savings.

4. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to;

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

THE FIRST SCHEDULE

(See section 2)

REPEALS

Year	No.	Short title	Extent of repeal
1	2	3	4
1976	1	The Income-tax (Amendment) Act, 1976	The whole
1976	3	The Unit Trust of India (Amendment) Act, 1976	The whole
1976	4	The Delhi Development (Amendment) Act, 1976	The whole
1976	9	The Indian Railways (Amendment) Act, 1976	The whole
1976	12	The Imports and Exports (Control) Amendment Act, 1976	The whole
1976	15	The Delhi Land Holdings (Ceiling) Amendment Act, 1976	Sections 2 to 13 and 15.
1976	18	The Delhi Rent Control (Amendment) Act, 1976	Sections 2, 5, 6, 7 and 8.
1976	20	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Act, 1976.	The whole
1976	21	The Regional Rural Banks Act, 1976	Chapter VII
1976	23	The Payment of Bonus (Amendment) Act, 1976	Sections 2 to 29 and 31.
1976	24	The Press Council (Repeal) Act, 1976	The whole
1976	26	The Motor Vehicles (Amendment) Act, 1976	The whole
1976	28	The Parliamentary Proceedings (Protection of Publication) Repeal Act, 1976	Section 3
1976	29	The Payment of Wages (Amendment) Act, 1976	The whole
1976	30	The House of the People (Extension of Duration) Act, 1976	The whole
1976	32	The Industrial Disputes (Amendment) Act, 1976	The whole
1976	34	The Prevention of Food Adulteration (Amendment) Act, 1976	The whole
1976	35	The High Court Judges (Conditions of Service) Amendment Act, 1976	The whole
1976	36	The Supreme Court Judges (Conditions of Service) Amendment Act, 1976	The whole
1976	37	The Indian Lighthouse (Amendment) Act, 1976	The whole
1976	41	The Tamil Nadu State Legislature (Delegation of Powers) Act, 1976	The whole
1976	42	The Warehousing Corporations (Amendment) Act, 1976	The whole

Year 1	No. 2	Short title 3	Extent of repeal 4
1976	44	The Gujarat State Legislature (Delegation of Powers) Act, 1976.	The whole
1976	45	The Contempt of Courts (Amendment) Act, 1976	The whole
1976	46	The Kerala Legislative Assembly (Extension of Duration) Amendment Act, 1976.	The whole
1976	53	The Maternity Benefit (Amendment) Act, 1976	The whole
1976	54	The Indian Standards Institution (Certification Marks) Amendment Act, 1976.	The whole
1976	58	The Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Act, 1976.	The whole
1976	65	The Workmen's Compensation (Amendment) Act, 1976	The whole
1976	67	The Coal Mines (Nationalisation) Amendment Act, 1976.	The whole
1976	68	The Marriage Laws (Amendment) Act, 1976	Sections 2 to 38
1976	69	The Merchant Shipping (Amendment) Act, 1976	The whole
1976	70	The Pharmacy (Amendment) Act, 1976	The whole
1976	71	The Tariff Commission (Repeal) Act, 1976	The whole
1976	73	The Banking and Public Financial Institutions Laws (Amendment) Act, 1976.	Sections 3 to 6
1976	74	The Additional Emoluments (Compulsory Deposit) Amendment Act, 1976.	The whole
1976	75	The Tea (Amendment) Act, 1976	The whole
1976	79	The President's Pension (Amendment) Act, 1976	The whole
1976	81	The Contingency Fund of India (Amendment) Act, 1976	The whole
1976	82	The Antiquities and Art Treasures (Amendment) Act, 1976	The whole
1976	86	The Government of Union Territories (Amendment) Act, 1976.	The whole
1976	88	The Representation of the People (Amendment) Act, 1976	The whole
1976	90	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Second Amendment) Act, 1976	Sections 2 and 4
1976	92	The Essential Commodities (Amendment) Act, 1976	Sections 2 to 8
1976	93	The Dhoties (Additional Excise Duty) Repeal Act, 1976	The whole
1976	94	The Factories (Amendment) Act, 1976	The whole
1976	99	The Labour Provident Fund Laws (Amendment) Act, 1976	The whole
1976	102	The Kerala Legislative Assembly (Extension of Duration) Second Amendment Act, 1976.	The whole

Year	No.	Short title	Extent of repeal
1	2	3	4
1976	103	The Central Sales Tax (Amendment) Act, 1976	Sections 2 to 8
1976	104	The Code of Civil Procedure (Amendment) Act, 1976	Sections 2 to 96 and sub-section (1) of section 98.
1976	105	The Salaries and Allowances of Members of Parliament (Amendment) Act, 1976.	The whole
1976	106	The Untouchability (Offences) Amendment and Miscellaneous Provision Act, 1976.	Sections 2 to 18 and 21.
1976	107	The Advocates (Amendment) Act, 1976	Sections 2 to 10
1976	108	The Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1976.	Sections 3 and 4 and the First Schedule and the Second Schedule.
1976	109	The House of the People (Extension of Duration) Amendment Act, 1976.	The whole
1976	115	The Electricity (Supply) Amendment Act, 1976	The whole
1977	12	The Food Corporations (Amendment) Act, 1977	The whole
1977	13	The Petroleum Pipelines (Acquisition of Right of User in Land) Amendment Act, 1977.	The whole
1977	14	The Prevention of Publication of Objectionable Matter (Repeal) Act, 1977.	The whole
1977	19	The Payment of Wages (Amendment) Act, 1977	The whole
1977	20	The Presidential and Vice-Presidential Election (Amendment) Act, 1977.	The whole
1977	21	The Yoga Undertakings (Taking Over of Management) Act, 1977.	The whole
1977	23	The Oil and Natural Gas Commission (Amendment) Act, 1977.	The whole
1977	24	The Insecticides (Amendment) Act, 1977	The whole
1977	26	The Cardamom (Amendment) Act, 1977	The whole
1977	30	The National Highways (Amendment) Act, 1977	The whole
1977	31	The Petroleum (Amendment) Act, 1977	The whole
1977	32	The Tea (Amendment) Act, 1977	The whole
1977	33	The Salary and Allowances of Leaders of Opposition in Parliament Act, 1977.	Sections 11 and 12
1977	35	The Inland Steam-vessels (Amendment) Act, 1977	The whole
1977	37	The Salaries and Allowances of Ministers (Amendment) Act, 1977.	Section 2
1977	38	The Advocates (Amendment) Act, 1977	The whole
1977	39	The Indian Iron and Steel Company (Acquisition of Shares) Amendment Act, 1977,	The whole
1977	40	The Enemy Property (Amendment) Act, 1977	The whole
1977	43	The Payment of Bonus (Amendment) Act, 1977	Sections 3 to 21
1977	44	The Requisitioning and Acquisition of Immovable Property (Amendment) Act, 1977.	The whole
1977	46	The Companies (Amendment) Act, 1977.	The whole
1977	47	The Betwa River Board (Amendment) Act, 1977	The whole

Year 1	No. 2	Short title 3	Extent of repeal 4
1977	48	The Supreme Court (Number of Judges) Amendment Act, 1977.	The whole
1978	1	The Merchant Shipping (Amendment) Act, 1978	The whole
1978	2	The Child Marriage Restraint (Amendment) Act, 1978.	The whole
1978	12	The Public Wakfs (Extension of Limitation) (Delhi Amendment) Act, 1978.	The whole
1978	15	The Children (Amendment) Act, 1978	The whole
1978	17	The Port Laws (Amendment) Act, 1978	The whole
1978	22	The Coal Mines Nationalisation Laws (Amendment) Act, 1978.	Sections 2 to 19
1978	23	The Electricity (Supply) Amendment Act, 1978	The whole
1978	24	The Reserve Bank of India (Amendment) Act, 1978	The whole
1978	25	The Customs, Central Excises and Salt and Central Boards of Revenue (Amendment) Act, 1978.	The whole
1978	26	The Customs Tariff (Amendment) Act, 1978	The whole
1978	27	The Maintenance of Internal Security (Repeal) Act, 1978.	The whole
1978	28	The Insolvency Laws (Amendment) Act, 1978	The whole
1978	29	The Taxation Laws (Amendment) Act, 1978	The whole
1978	31	The Passports (Amendment) Act, 1978	The whole
1978	32	The Indian Explosives (Amendment) Act, 1978	The whole
1978	36	The Tobacco Board (Amendment) Act, 1978	The whole
1978	37	The Press Council Act, 1978	Section 27
1978	38	The Repealing and Amending Act, 1978	The whole
1978	39	The Employment of Children (Amendment) Act, 1978.]	The whole
1978	45	The Code of Criminal Procedure (Amendment) Act, 1978.	The whole
1978	46	The Suppression of Immoral Traffic in Women and Girls (Amendment) Act, 1978.	The whole
1978	47	The Motor Vehicles (Amendment) Act, 1978	The whole
1978	48	The Payment of Bonus (Amendment) Act, 1978	The whole
1979	4	The Copra Cess Act, 1979	Section 20
1979	6	The Working Journalists and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Act, 1979.	The whole
1979	12	The Punjab Excise (Delhi Amendment) Act, 1979	Sections 2 to 5 and 7
1979	17	The Industries (Development and Regulation) Amendment Act, 1979.	The whole

Year 1	No. 2	Short title 3	Extent of repeal 4
1979	18	The Sugar Undertakings (Taking Over of Management) Amendment Act, 1979.	Sections 2 and 4
1979	20	The Merchant Shipping (Amendment) Act, 1979	The whole
1979	23	The Additional Duties of Excise (Goods of Special Importance) Amendment Act, 1979.	The whole
1979	26	The Estate Duty (Distribution) Amendment Act, 1979	The whole
1979	27	The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 1979.	The whole
1980	1	The Government of Union Territories (Amendment) Act, 1980.	The whole
1980	4	The Contingency Fund of India (Amendment) Act, 1980	The whole
1980	5	The Payment of Bonus (Amendment) Act, 1980	The whole
1980	6	The Central Excise and Salt and Additional Duties of Excise (Amendment) Act, 1980.	Sections 2 to 4 and 6
1980	8	The Representation of the People (Amendment) Act, 1980	The whole
1980	35	The Requisitioning and Acquisition of Immovable Property (Amendment) Act, 1980.	The whole
1980	37	The Delhi High Court (Amendment) Act, 1980	Sections 2 and 3
1980	38	The Assam State Legislature (Delegation of Powers) Act, 1980.	The whole
1980	40	The Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980.	Section 20
1980	45	The Inter-State Water Disputes (Amendment) Act, 1980	The whole
1980	47	The Advocates (Amendment) Act, 1980	The whole
1980	49	The Dock Workers (Regulation of Employment) Amendment Act, 1980.	Sections 2, 4 and 5
1980	50	The Hindustan Tractors Limited (Acquisition and Transfer of Undertakings) Amendment Act, 1980.	The whole
1980	51	The Mica Mines Labour Welfare Fund (Amendment) Act, 1980.	The whole
1980	53	The Territorial Army (Amendment) Act, 1980	The whole
1980	54	The Hotel-Receipts Tax Act, 1980	Section 37
1980	55	The Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Amendment Act, 1980.	The whole
1980	57	The High Court and Supreme Court Judges (Conditions of Service) Amendment Act, 1980.	The whole
1980	60	The Monopolies and Restrictive Trade Practices (Amendment) Act, 1980.	The whole
1980	61	The Public Premises (Eviction of Unauthorised Occupants) Amendment Act, 1980.	The whole
1980	63	The Code of Criminal Procedure (Amendment) Act, 1980	Sections 2 to 9 and 11.
1980	66	The Payment of Bonus (Second Amendment) Act, 1980	The whole

Year	No.	Short title	Extent of repeal
1	2	3	4
1981	1	The Life Insurance Corporation (Amendment) Act, 1981	The whole
1981	6	The Delhi Sikh Gurdwaras (Amendment) Act, 1981	The whole
1981	7	The Special Bearer Bonds (Immunities and Exemptions) Act, 1981.	Sections 5, 6 and 9
1981	17	The Oil and Natural Gas Commission (Amendment) Act, 1981.	The whole
1981	19	The Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Act, 1981.	Section 2
1981	21	The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 1981.	The whole
1981	22	The Income-tax (Amendment) Act, 1981	The whole
1981	23	The Compulsory Deposit Scheme (Income-tax Payers) Amendment Act, 1981.	The whole
1981	24	The Customs Tariff (Amendment) Act, 1981	The whole
1981	25	The Coal Mines Labour Welfare Fund (Amendment) Act, 1981.	Section 2
1981	26	The High Court at Bombay (Extension of Jurisdiction to Goa, Daman and Diu) Act, 1981.	Section 12
1981	27	The Delhi University (Amendment) Act, 1981	The whole
1981	28	The Export-Import Bank of India Act, 1981	Section 40 and the Second Schedule.
1981	32	The Victoria Memorial (Amendment) Act, 1981	The whole
1981	35	The State of Nagaland (Amendment) Act, 1981	The whole
1981	36	The Working Journalists and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Act, 1981.	The whole
1981	38	The Income-tax (Second Amendment) Act, 1981	The whole
1981	39	The Assam State Legislature (Delegation of Powers) Act, 1981.	The whole
1981	43	The Merchant Shipping (Amendment) Act, 1981	The whole
1981	44	The Sugar Undertakings (Taking Over of Management) Amendment Act, 1981.	The whole
1981	45	The Oil Industry (Development) Amendment Act, 1981	The whole
1981	46	The Economic Offences (Inapplicability of Limitation) Amendment Act, 1981.	The whole
1981	47	The Beedi Workers Welfare Cess (Amendment) Act, 1981	The whole
1981	49	The Cinematograph (Amendment) Act, 1981	The whole
1981	51	The Khuda Bakhsh Oriental Public Library (Amendment) Act, 1981.	The whole
1981	52	The Rampur Raza Library (Amendment) Act, 1981	The whole
1981	58	The Plantations Labour (Amendment) Act, 1981	The whole
1981	59	The Indian Iron and Steel Company (Acquisition of Shares) Amendment Act, 1981.	The whole

Year	No.	Short title	Extent of repeal
1	2	3	4
1981	61	The National Bank for Agriculture and Rural Development Act, 1981.	Section 61 and the Second Schedule.
1981	62	The Aligarh Muslim University (Amendment) Act, 1981	Sections 2 to 21
1982	2	The Industrial Finance Corporation (Amendment) Act, 1982.	The whole
1982	13	The Central Silk Board (Amendment) Act, 1982	The whole
1982	15	The Customs Tariff (Amendment) Act, 1982	Section 2
1982	16	The Indian Railways (Amendment) Act, 1982	The whole
1982	17	The Major Port Trusts (Amendment) Act, 1982	The whole
1982	18	The Industrial Employment (Standing Orders) Amendment Act, 1982.	The whole
1982	20	The Pensions' (Amendment) Act, 1982	The whole
1982	21	The Architects (Amendment) Act, 1982	The whole
1982	22	The Pharmacy (Amendment) Act, 1982	The whole
1982	23	The Wild Life (Protection) Amendment Act, 1982	The whole
1982	24	The Air Corporations (Amendment) Act, 1982	The whole
1982	25	The Assam State Legislature (Delegation of Powers) Act, 1982.	The whole
1982	26	The Prevention of Cruelty to Animals (Amendment) Act, 1982.	Sections 2 to 17
1982	27	The Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Act, 1982.	The whole
1982	30	The Monopolies and Restrictive Trade Practices (Amendment) Act, 1982.	The whole
1982	34	The Special Courts (Repeal) Act, 1982	The whole
1982	35	The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 1982.	The whole
1982	39	The Public Wakfs (Extension of Limitation) (Delhi Amendment) Act, 1982.	The whole
1982	41	The Metro Railways (Construction of Works) Amendment Act, 1982.	Sections 2 to 16
1982	42	The East Punjab Urban Rent Restriction (Chandigarh Amendment) Act, 1982.	Sections 2 and 3
1982	44	The Iron Ore Mines and Manganese Ore Mines Labour Welfare Cess (Amendment) Act, 1982.	The whole
1982	45	The Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund (Amendment) Act, 1982.	The whole
1982	47	The Motor Vehicles (Amendment) Act, 1982	The whole
1982	48	The Navy (Amendment) Act, 1982	The whole
1982	51	The Contingency Fund of India (Amendment) Act, 1982	The whole
1982	52	The Customs Tariff (Second Amendment) Act, 1982	The whole
1982	53	The Food Corporations (Amendment) Act, 1982	The whole
1982	55	The Powers-of-Attorney (Amendment) Act, 1982	The whole
1982	56	The Charitable Endowments (Amendment) Act, 1982	The whole
1982	57	The Sugar Cess (Amendment) Act, 1982	The whole

Year	No.	Short title	Extent of repeal
1	2	3	4
1982	61	The Salary, Allowances and Pension of Members of Parliament (Second Amendment) Act, 1982.	The whole
1982	63	The Road Transport Corporations (Amendment) Act, 1982.	Sections 2 to 14, 16 and the Schedule.
1982	64	The Sugar Development Fund (Amendment) Act, 1982	The whole
1982	67	The International Monetary Fund and Bank (Amendment) Act, 1982.	The whole
1982	68	The Drugs and Cosmetics (Amendment) Act, 1982	Sections 2 to 41
1982	69	The Sales Promotion Employees (Conditions of Service) Amendment Act, 1982.	Section 2
1982	70	The Limestone and Dolomite Mines Labour Welfare Fund (Amendment) Act, 1982.	Sections 2 to 7
1982	72	The Industrial Development Bank of India (Amendment) Act, 1982.	The whole
1983	1	The Aircraft (Amendment) Act, 1983	The whole
1983	8	The Delhi Municipal Corporation (Amendment) Act, 1983.	The whole
1983	9	The Delhi Administration (Amendment) Act, 1983	The whole
1983	12	The Merchant Shipping (Amendment) Act, 1983	The whole
1983	14	The Central Industrial Security Force (Amendment) Act, 1983.	Sections 2 to 13 and the Schedule.
1983	15	The Cantonments (Amendment) Act, 1983	The whole
1983	16	The Electricity (Supply) Amendment Act, 1983	The whole
1983	18	The Administrators-General (Amendment) Act, 1983	The whole
1983	22	The Salary, Allowances and Pension of Members of Parliament (Amendment) Act, 1983	The whole
1983	23	The Copyright (Amendment) Act, 1983	The whole
1983	24	The Hindu Widows' Re-marriage (Repeal) Act, 1983	The whole
1983	25	The Arms (Amendment) Act, 1983	The whole
1983	26	The Societies Registration (Delhi Amendment) Act, 1983.	The whole
1983	30	The Vegetable Oils Cess Act, 1983	Section 7
1983	38	The Tea (Amendment) Act, 1983	The whole
1983	42	The Mines (Amendment) Act, 1983	Sections 2 to 48
1983	43	The Criminal Law (Amendment) Act, 1983	The whole
1983	44	The Indian Railways (Amendment) Act, 1983	Sections 2 to 4
1983	45	The Punjab Panchayat Samities and Zila Parishads (Temporary Supersession) Second Amendment Act, 1983.	The whole
1983	46	The Criminal Law (Second Amendment) Act, 1983	The whole
1983	48	The Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act, 1983.	Sections 5 and 6
1984	2	The Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Act, 1984.	The whole

Year 1	No. 2	Short title 3	Extent of repeal 4
1984	4	The Industries (Development and Regulation) Amendment Act, 1984.	Sections 2 to 5 and 7
1984	19	The Government of Union Territories (Amendment) Act, 1984.	Sections 2 and 3
1984	20	The Oilfields (Regulation and Development) Amendment Act, 1984.	The whole
1984	22	The Workmen's Compensation (Amendment) Act, 1984	The whole
1984	23	The Punjab Commercial Crops Cess (Amendment) Act, 1984.	The whole
1984	24	The National Security (Amendment) Act, 1984	The whole
1984	25	The Payment of Gratuity (Amendment) Act, 1984	The whole
1984	26	The Payment of Gratuity (Second Amendment) Act, 1984	Sections 2 to 5
1984	27	The Union Duties of Excise (Distribution) Amendment Act, 1984.	The whole
1984	28	The Union Duties of Excise (Electricity Distribution) Amendment Act, 1984.	The whole
1984	29	The Additional Duties of Excise (Goods of Special Importance) Amendment Act, 1984.	The whole
1984	30	The Monopolies and Restrictive Trade Practices (Amendment) Act, 1984.	The whole
1984	31	The Visva-Bharati (Amendment) Act, 1984	Sections 2 to 27
1984	32	The Estate Duty (Distribution) Amendment Act, 1984	The whole
1984	35	The Public Premises (Eviction of Unauthorised Occupants) Amendment Act, 1984.	The whole
1984	36	The Punjab State Legislature (Delegation of Powers) Act, 1984.	The whole
1984	37	The Delhi Rent Control (Amendment) Act, 1984	The whole
1984	40	The Export (Quality Control and Inspection) Amendment Act, 1984.	The whole
1984	45	The Employees' State Insurance (Amendment) Act, 1984	Sections 2 to 14
1984	48	The Electricity (Supply) Amendment Act, 1984	The whole
1984	49	The Industrial Disputes (Amendment) Act, 1984	The whole
1984	54	The Levy Sugar Price Equalisation Fund (Amendment) Act, 1984.	Sections 2 to 7
1984	56	The Cinematograph (Amendment) Act, 1984	The whole
1984	58	The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Act, 1984.	The whole
1984	59	The University Grants Commission (Amendment) Act, 1984.	Sections 2 to 8
1984	60	The National Security (Second Amendment) Act, 1984	The whole
1984	64	The Banking Laws (Amendment) Act, 1984	The whole
1984	65	The Copyright (Amendment) Act, 1984	The whole
1984	68	The Land Acquisition (Amendment) Act, 1984	Sections 2 to 29

THE SECOND SCHEDULE

(See section 3)

AMENDMENTS

Year	No.	Short title	Amendments
1	2	3	4
1908	5	The Code of Civil Procedure, 1908.	In the First Schedule, in Order XXXIII, in rule 15-A, the words, brackets and figure "sub-rule (2) of" shall be omitted.
1948	54	The Electricity (Supply) Act, 1948.	In section 79A, for the word, figures and letter "section 78A", the word and figures "section 78" shall be substituted.
1957	66	The Delhi Municipal Corporation Act, 1957.	In section 99, in sub-section (2), in clause (d), the words, brackets and letter "or clause (b)" shall be omitted.
1961	47	The Deposit Insurance and Credit Guarantee Corporation Act, 1961.	In section 2, in clause (i), for the words "corresponding new bank or a banking company", the words "a banking company" shall be substituted.
1968	47	The Border Security Force Act, 1968.	In section 141, in sub-section (2), in clause (i), for the words "forms or orders", the words "forms of orders" shall be substituted.
1978	30	The Coast Guard Act, 1978.	In section 75, in sub-section (2), for the words "Every officer", the words "Every person" shall be substituted.
1985	60	The Railway Protection Force (Amendment) Act, 1985.	In section 3, for the brackets and figure "(v)", the brackets and letter "(b)" shall be substituted.
1986	7	The Additional Duties of Excise (Goods of Special Importance) Amendment Act, 1986.	In section I, in sub-section (I), for the word "Amendment", the words "Second Amendment" shall be substituted.
1986	11	The Spices Cess Act, 1986	In section 3, in sub-section (I), for the words "on spices", the words "on all spices which are exported," shall be substituted.